NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/05/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

COMPANY APPLICATION NO.

PETITION NUMBER

: TCP/63/2016

NAME OF THE PETITIONER(S)

: Arunachala Gounder Textile Mills Pvt. Ltd. & 4 others

NAME OF THE RESPONDENT(S)

: PKPN Spinning Mills P. Ltd and 3 Others

UNDER SECTION

: 397/398

S.No. Name (in Capital)

Represented by

Signature

1. R. VIDIAVASHANKAR } Counsel For Respondents
R. ASHOKKWMAR

2. PREETHI. S. ARABU Counsel for Petilionen for RAJAGOPAL & RAYHUNATHAN Advant

ORDER

Counsel representing both the parties are present. In CA 72/2017, counsel for petitioner is directed to cause service of notice to the proposed respondents and file proof of service of notice along with an affidavit by the next date of hearing. Put up on 23.06.2017 at 10.30 A.M.

B.C.

(Ch. Md. Sharief Farig) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)